

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2024 AT 12:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/27/9/AMR/2023		9 of IBC	M/s. KEI Industries Limited Vs. M/s. BGR Energy System Limited

ORDER

Proxy Counsel of Raghuram Aruva, Ld. Counsel for the OC and Mr. S.V.S. Chowdary, Ld. Counsel for the CD present. Pleadings are completed. For filing physical copy of the Counter, list the matter on 13.02.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**